

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 151 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

.... Appellant

Vs

Gagan Aerospace Ltd. & Anr.

.... Respondents

Present:

For Appellant: Mr. Yogesh Kr. Jagia with Mr. D. Abhinav Rao, Advocates.

For Respondents: Mr. Nikhil Jain and Ms. Zinneha Mehta, Advocates for Respondent Nos.1 and 2.

ORDER

05.08.2019 Learned Counsel for Respondent Nos. 1 and 2 seek time to file reply. Reply may be filed within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'for admission (after notice)' on **5th September, 2019**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)